

Declaration of Assets and Liabilities

Year 2024

I, AMITABH CHAUHAN, son/daughter/wife of SRI CHANDRAMAULI PD SINGH

aged 46 YEARS years, belonging to ADMINISTRATIVE CADRE

service and presently working as SECTION OFFICER, BLA, PATNA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs 8,000/-	Rs 5,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	619,292 in SBI BVM Branch SB A/c	Rs 99,692 in YES Bank & PNB, Patna			
(iii)	Bonds, Debentures and Shares in companies	Shares of Rs 48,990/-	Shares of Rs 40,000/-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Rs 500/- monthly in ABSLIC			Rs 2,500/- SIP in ABSL Bal Bhavishya Yojna	
(v)	Motor Vehicles (details of make, etc.)	Bajaj Discover Motor Cycle Reg No. BR-1AF 3909				
(vi)	Jewellery (give details of weight and value)	30 gm gold Jewellery (approx)	200 gm gold Jewellery (approx) Diamond 5gm			
(vii)	Other assets, such as values of claims / interests		Silver 250 gm Rs 12,00,000/- M/s Shivtara Properties, Pune			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	F.No. 403, B.N. Tower Flat Area 1692 Sq Ft East Gola Road Danapur, Patna Rs 44,00,000/- (Agreement for Sale)				
(v)	Others (such as interest in property)	Undefined share in ancestral residential house at Gardaribagh				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 09/02/24
(a)	(i) Loans from Banks	SBI, RACPC Patna	Rs 24,10,532/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	R _o 62,680/- AY 2022 - 23 PAN - AFJPC5576R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *A Chauhan*

Name of Employee: AMITABH CHAUHAN

Designation: SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 09/02/24

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.